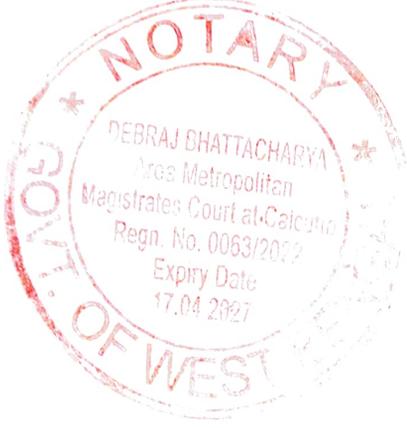


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 91/2023/EZ



In The Matter of :

Nirmal Kumar Singha

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 06, SUB DIVISIONAL OFFICER, (SADAR),
BANKURA, DISTRICT BANKURA

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1.	Affidavit		1-1
2.	Letter dated 22.01.2024 written by the Sub-Divisional Officer (Sadar), Bankura to the Learned State Advocate is annexed herewith	"R-1"	3
3.	FIR copy of Inspector-in-charge, Gangajalghati Police Station	"R-2"	6

Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABORTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

15 FEB 2024



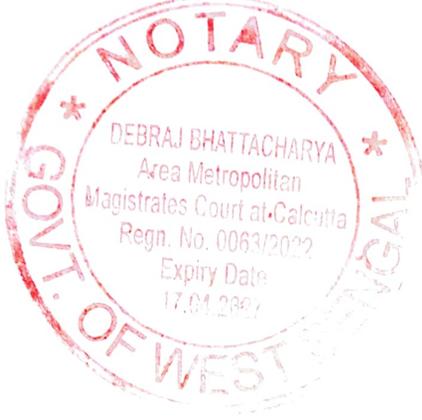
2

S.L. No. 32/24

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 91/2023/EZ



In The Matter of:

Nirmal Kumar Singha

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 06, SUB DIVISIONAL OFFICER, (SADAR), BANKURA, DISTRICT BANKURA

I, Sri AYAN DUTTA GUPTA, S/o Late Amal Dutta Gupta, aged about 41 Years, by Faith-Hindu, by occupation-service and presently posted as Sub Divisional Officer, (Sadar), Bankura District having office at Administrative Building, Bankura Collectorate, Bankura, P.O & P.S- Bankura, District: Bankura, Pin: 722101, do hereby solemnly affirm and submit as follows:-

1. That this affidavit is being filed in compliance to the Solemn Order dated 17.08.2023, passed by the Hon'ble Tribunal.
2. That the Hon'ble National Green Tribunal, Eastern Zone Bench in the Solemn Order dated 17.08.2023 has been pleased to interalia direct the respective respondents to file their counter affidavits.

15 FEB 2024

3. That the Special Land Acquisition Officer, Bankura district has filed an affidavit dated 23.01.2024 in connection with the above referred original application and the same has been taken on record by the Hon'ble Tribunal vide Solemn Order dated 24.01.2024.
4. That the Sub Divisional Officer (Sadar), Bankura vide letter dated 22.01.2024 addressed to the Learned State Advocate has inter alia informed that the Sub Divisional Officer (Sadar), Bankura being under the administrative control of the District Magistrate & Collector, Bankura, wherein the District Magistrate & Collector, Bankura is a party respondent and since an affidavit has been filed by the Special Land Acquisition Officer, Bankura, this deponent has only to submit in connection with the above original application, that in addition to the said affidavit that necessary legal action has already been initiated by the Inspector-in-charge, Gangajalghati Police Station, Bankura through F.I.R No. 81 of 2023 dated 19.06.2023 U/s 447/427/188/34 IPC and humbly submits that he will adopt the affidavit filed by the Special Land Acquisition Officer, Bankura.

Photocopy of the Letter dated 22.01.2024 sent by the Sub Divisional Officer (Sadar), Bankura addressed to the Learned State Advocate is annexed herewith as R-1 and Photocopy of the F.I.R as referred above is annexed herewith and marked as 'R-2'.

5. That it is most respectfully prayed that this Hon'ble Tribunal has regard to the Solemn Directions as may be passed by the Hon'ble Tribunal and the Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Sibajyoti Chakrabarti
Advocate

State of West Bengal

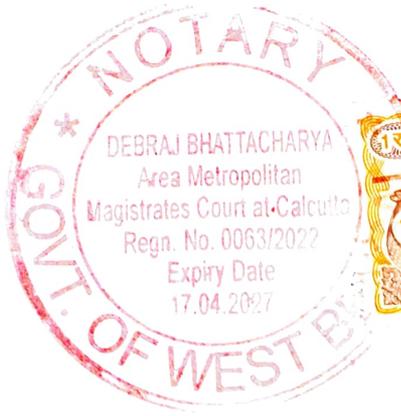
Solemnly Affirmed and
Declared before me U/S 139
CPC, U/8 297 (C) CRPC Deponent
Signature Identified by Advocate

D. Bhattacharya
Notary



M. 05/02/2024
Deponent
Sub-Divisional Officer
Sadar, Bankura

15 FEB 2024



VERIFICATION:

I, the deponent above named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and as per records available in the office of the Sub Divisional Officer (Sadar), Bankura and I believe that nothing material has been concealed there from.

Verified at Kolkata on the ...05th... Day of February, 2024.

Identified by me

Sibojyoti Chakrabarti
Advocate

State of West Bengal

[Signature]
05/02/2024
Deponent
Sub-Divisional Officer
Sadar, Bankura

15 FEB 2024



**Government of West Bengal
Office of the Sub-Divisional Officer,
Bankura (Sadar)**

Memo No. : 83 /SDMD

Dated - 22/01/2024

To
Sri Sibojyoti Chakrabarti,
Ld. State Advocate (NGT, EZB).

Sub. : Communication in connection with O.A. No. 91 of 2023/EZ (Nirmal Kumar Singha Vs the State of West Bengal & Ors.)

Ref. : Memo No. 892/LA/2023 dated 24.08.2023.

Sir,

In reference to the above this is to inform you that as Ld. District Magistrate & Collector, Bankura is Respondent No. 1 to the said matter, necessary communication has already been sent to you by Special Land Acquisition Officer, Bankura (Respondent No. 2) under reference Memo as stated above (a copy of the same being enclosed for ready reference).

This is to reiterate that the undersigned being an officer under administrative control of Ld. District Magistrate & Collector, Bankura has nothing more to add to the said reference.

This is for favour of your kind information and taking necessary action.


**Sub-Divisional Officer,
Sadar, Bankura.**



FIRST INFORMATION REPORT

10581

1. Dist. BANKURA Sub-Divn. BANKURA PS G. GHATI Year 2023 FIR No. 81/23 Date 19/06/23

2. (i) Act. I.P.C. Sections 447/427/188/1124 (iii) Act. Sections Other Acts & Sections

3. (a) General Diary Reference: Entry No. 938 Time 16:15 HRS (b) Occurrence of Offence: Day EVERY DAY Date SINCE AFTER 05/03/2021

(c) Information Received Date 19-06-2023 Time 16:15 HRS G.D. No. 938 At the Police Station:

4. Type of information: Written / Oral TYPED

5. Place of Occurrence: (a) Direction and Distances from P.S. APPROX 05 K.M FROM PS SOUTH

(b) Address AT- KORA MOUZA, P.S- G. GHATI, DIST- BANKUR JL NO 105 ANCHAL NO 09 G.P- GOBINDADHAM

(c) In case outside Limit of this Police Station, then the name of P.S. District

6. Complaint/Informant:

(a) Name NIRMAL KUMAR SINGHA

(b) Father's / Husband's Name ARDHENDU SINGHA

(c) Date / Year of Birth 18-02-1942

(d) Nationality INDIAN

(e) Address VILL- KAPUSTA, PS- G. GHATI, DIST- BANKURA A/P DAVID HARE ROAD, DURGA PUR-05, DIST- PASCHIM, BURDWAN

7. Details of know / Suspected / Unknown / Accused with Full particulars (1) TARUN KUMAR SINGHA

(Attach separate sheet, if necessary) (2) ANIL KR SINGHA BOOTH S/O ARDHENDU SHEKHAR SINGHA (3) PURNENDU SINGH

8. Reasons for delay in reporting by complainant / Informant S/O TARUN KR. SINGHA ALL OF VILL- KAPUSTA, AS- G. GHATI, DIST- BANKUR

9. Particulars of properties stolen / Involved: (attach separate sheet, if required):

10. Total value of Properties stolen / Involved:

11. Inquest report / U.D. : Case No., if any:

12. FIR Contents: (Attach separate sheet, if required) THE ORIGINAL WRITTEN COMPLAINT OF THE COMPLAINANT WHICH IS TREATED AS FIR IS ATTACH HERE WITH.

13. Action taken: Since the above report reveals commission of offence (s) u/s 447/427/188/34 IPC

I, S.I. GOBINDA LOHAR OF G. GHATI PS DO HEREBY registered the case and took up the investigation / directed ASI ANIMESH PAUL will please

to take up the investigation transferred to P.S. on point of jurisdiction. FIR read over to the complainant / Informant admitted to be correctly recorded and a copy given to the complainant / Informant free of cost.

Inspector in Charge Gangajghati PS Dist. - Bankura

Signature / Thumb Impression of the Complainant / Informant

Signature / Thumb Impression of the Complainant / Informant

Signature of the officer-in-charge, Police Station with Name: GOBINDA LOHAR Rank: S.I. OF POLICE Number if any: 19-06-23

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

O. A. NO. 91/2023/EZ

In The Matter of:

Nirmal Kumar Singha

... APPLICANT

VERSUS

The State of West Bengal & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE
RESPONDENT NUMBER 06, SUB
DIVISIONAL OFFICER, (SADAR),
BANKURA, DISTRICT BANKURA

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534.